

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2022/1280 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Lohit Kumar Saikia,
Presiding Officer,
Industrial Tribunal,
Kamrup (M), Guwahati.

Dated Guwahati the 5th March, 2025.

Sub: **Casual leave.**

Ref:- Letter No. IT.6/24/59 dtd. 27.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **2 (two) days casual leave on 06.03.2025 and 07.03.2025, along with station leave permission from the evening of 05.03.2025 till the morning of 10.03.2025.** The District and Sessions Judge, Kamrup (M), and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2022/1281-1282 /A, dated , 05-03-2025

Copy to:

1. The District & Sessions Judge, Kamrup (M).
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

Gupta